

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KRIS SUMERU INVESTMENTS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Kris Sumeru Investments Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/10/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Karnataka under Companies Act, 2013
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140KA2008PTC048129
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	# 06, Mantri Altius, Cubbon Road Bangalore 560052
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	5 th December 2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Shivaganga Muralidhar Pramod "Regd Address": BMP & Co. LLP #4272, 2 nd Floor, Saptagiri, Vivekananda Park Road, Near Seetha Circle, Girinagar, Bangalore 560085 Email id :pramod@adyanta.co.in Telephone No: +91-9845657072 Registration Number IBBI/IPA-002/IP-N00222/2017-18/10674
8	LAST DATE FOR SUBMISSION OF CLAIMS	4 th January 2020

Notice is hereby given that the Kris Sumeru Investments Private Limited has commenced Voluntary Liquidation on 05th December 2019.

The Stakeholders of Kris Sumeru Investments Private Limited are hereby called upon to submit a proof of their claims, on or before 04th January 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shivaganga Muralidhar Pramod
Liquidator of Kris Sumeru Investments Private Limited

Date: 05.12.2019
Place: Bangalore